

## Minutes of NC-V meeting No.07/AM 16 held on 21.05.2015

The meeting No.07/AM-16 for the licensing year 2015-16 to consider the cases under Duty Exemption Schemes (Chapter-4) ) was held on 21.05.2015 in Conference Room No.11 of DGFT under the Chairmanship of Shri K.C. Rout, Addl. DGFT. The following officers were present:-

S.No.	Name of the representatives and their designation	Department
1.	Shri B.B. Bharti, Joint Textile Commissioner	TC Mumbai Office
2.	Shri V.K. Kohali, Director	TC office, Noida
3.	Shri O.P. Sharma, Joint Industrial Advisor	C&PC
4.	Shri K.C. Meena, DDG	DGFT
5.	Shri Nand Lal, Consultant	DIPP
6.	Shri J.D. Giri, Vice President	AEPC
7.	Shri Ratan Lal Meena, FTDO	DGFT

At the outset the Minutes of NC-V Meetings No.05/AM-15 dated 07.05.2015 were taken up for ratification. As there was no amendment to the same, the above referred minutes were adopted for implementation by the Committee without any amendment. The agenda for meeting No.07/AM-16 dated 21.05.2015 was taken up for discussion and the decision taken in respect of each case is enumerated below:-

: 7/84-ALC3/2015 MEETING DATE : 21.05.2015 MEETING NUMBER

	Case No.:3/20/84-ALC3/2014	Party Name:GRINDWELL NORTON LTD	Meet No/Date:7/84- ALC3/2015 21.05.2015	Status: Deffered
1	HQ File:01/84/050/00136/AM15/	RLA File :03/94/040/01117/AM14/	Lic.No/Date:0310782585 23.05.2014	Defer Date: 18.06.2015

Decision: Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the matter is under examination of DC(MSME) / Office of the Regional Textile Commissioner, Noida for their comments. It was decided to defer the case for relisting on 18.06.2015.

	Case No.:13/39/84-ALC3/2014	Party Name:TIRUPATHI NONWOVEN PRIVATE LIMITED,	TE ALC3/2015 21.05.2015 Lic.No/Date:5010002168 15/ 26.11.2014	Status: Approved
2	HQ File :01/84/050/00324/AM15/	NONWOVEN PRIVATE ALC3/2015 LIMITED, 21.05.2015 RLA File Lic.No/Date:50	Eleli tel Battere e le constitue	
	Decision : The Committee	considered the case as ner	agenda alongwith other re	levant papers

and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as detailed below:-

S. No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	PP Spun Bonded Non-Woven Fabrics	100 MT	PP Granules	99 MT
	(Net content PP Granules 98.25 and Master Batch 1.75 MT in export product)		Master Batch	2 MT

The GSM should match in both import and export. The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

 Case No.:2/47/84-ALC3/2014
 Party Name:SHAUN FILAMENTS, ALC3/2015 21.05.2015
 Meet No/Date:7/84- Approved
 Status: Approved

 HQ File :01/84/050/00437/AM15/
 RLA File :17/24/040/00141/AM15/ 02.12.2014
 Lic.No/Date:1710005990 02.12.2014

**Decision :** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of D/o C&PC conveyed vide their O.M.No.46011/19/2015-PC.II, dated 18.05.2015 as detailed below:-

S. No.	Export Product		Export Quantity	Import item	1		Quantity
1.	Polyester Monofilament.	PBT	5000 Kg.	Ultraduro Polybutyler			5000 Kg.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

	Case No.:10/39/84-ALC3/2014	Party Name:HIJAZ KURODA GLOVES COMPANY PVT LTD	Meet No/Date:7/84- ALC3/2015 21.05.2015	Status: Deffered
4	HQ File	RLA File	Lic.No/Date:0410159894	Defer
	:01/84/050/00321/AM15/	:04/24/040/00227/AM15/	17.12.2014	Date: 18.06.2015

**Decision :** The Committee considered the case as per agenda alongwith other relevant papers and noted that the firm had not submit the CAD/CAM of the export product. A deficiency letter has been issued to firm for the same on 17.02.2015. The firm's reply is not received. Therefore, it was decided to await the same and defer the case for relisting on 18.06.2015.

5	Case No.:17/46/84-ALC3/2014	Party Name:SWETA CHAUDHRY	Meet No/Date:7/84- ALC3/2015 21.05.2015	Status: Deffered
	HQ File	RLA File	Lic.No/Date:0210205552	Defer
	:01/84/050/00433/AM15/	:02/24/040/00215/AM15/	12.02.2015	Date: 18.06.2015

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**Decision**: Decision: The Committee considered the case as per agenda alongwith other relevant papers and refer the matter to DC (MSME) for their examination and comments. It was decided to defer the case for relisting on 18.06.2015.

Case No.:1/3/84-ALC3/2015	Party Name:NEO CORP INTERNATIONAL LIMITED	Meet No/Date:7/84- ALC3/2015 21.05.2015	Status: Deffered
HQ File:01/84/050/00027/AM16/	RLA File :56/24/040/00066/AM15/	Lic.No/Date:5610004582 13.04.2015	Defer Date: 18.06.2015

**Decision**: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of D/o C&PC for their examination/comments. As informed by the representative of D/o C&PC a deficiency letter has also been issued to the firm for seeking some requisite information/documents. No response received from the firm till date. Therefore, it was decided to defer the case for relisting on 18.06.2015.

Case No.:2/3/84-ALC3/2015	Party Name:NEO CORP INTERNATIONAL LIMITED	Meet No/Date:7/84- ALC3/2015 21.05.2015	Status: Deffered
HQ File	RLA File	Lic.No/Date:5610004583	Defer
:01/84/050/00028/AM16/	:56/24/040/00065/AM15/	13.04.2015	Date: 18.06.2015

**Decision**: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of D/o C&PC for their examination/comments. As informed by the representative of D/o C&PC a deficiency letter has also been issued to the firm for seeking some requisite information/documents. No response received from the firm till date. Therefore, it was decided to defer the case for relisting on 18.06.2015.

Case No.:3/3/84-ALC3/2015	Party Name: ATLAS LEATHER CORP	Meet No/Date:7/84- ALC3/2015 21.05.2015	Status: Deffered
HQ File	RLA File	Lic.No/Date:0610038125	Defer
:01/84/050/00029/AM16/	:06/24/040/00001/AM16/	20.04.2015	Date: 18.06.2015

8 **Decision**: The Committee considered the case as per agenda alongwith other relevant papers and observed that application of this case has not been received so far. The Committee decided to call for the copy of application from R.A and firm may also be advised to furnish the copy of application. Therefore, it was therefore decided to await the same and refer the case to DIPP for their examination / comments. The case stands deferred for re-listing on 18.06.2015.

9	Case No.:1/7/84-ALC3/2015	Party Name:GANGA ACROWOOLS LIMITED	Meet No/Date:7/84- ALC3/2015 21.05.2015	Status: Deferred
	HQ File :01/84/050/00045/AM16/	RLA File :30/24/040/00007/AM16/	Lic.No/Date:3010103482 13.05.2015	Defer Date: 18.06.2015

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**Decision :** The Committee considered the case as per agenda alongwith other relevant papers and observed that application of this case has not been received so far. The Committee decided to call for the copy of application from R.A and firm may also be advised to furnish the copy of application. Therefore, it was decided to await the same and refer the case to technical authority for their examination / comments. The case stands deferred for re-listing on 18.06.2015.

# Manual Agenda Cases

(10)

Case No.74	M/s. Gaurav International, Gurgaon.
NC 07/16 dt. 21.05.2015	F.No. 01/84/171/195/AM-15/DES-V
Re-fixation of input output 19 09 2014	norms against Annual Advance Authorisation No.0510391233 dated

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to re-fix the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity
1.	Ladies Jacket made of 74% Cotton, 26% Nylon Dyed Woven Fabric GSM-174+-10%, Style No.WO151S06	5800 Nos	74% Cotton, 26% Nylon Dyed Woven Fabric GSM-174+- 10%,	19720 Sqms
2.	Ladies Romper made of 100%Cotton yarn Dyed woven fabric GSM-150 (Tolerance Plus or Minus 10%), Style No: 354535		100%Cotton yarn Dyed woven fabric GSM-150 (Tolerance Plus or Minus 10%)	1206 Sqms
3	Ladies Blouse made of 100% Cotton yarn Dyed woven fabric GSM-150(Tolerance Plus or Minus 10%), Style No: 354536	535 Nos	100%Cotton yarn Dyed woven fabric GSM-150 (Tolerance Plus or Minus 10%)	936 Sqms
4.	Ladies Blouse made of 70% Cotton 30%Silk Bleached woven fabric GSM-40 (Tolerance Plus or Minus 10%), Style No: 366013,366079	24100 Nos	70% Cotton 30%Silk Bleached woven fabric GSM-40 (Tolerance Plus or Minus 10%),	34945 Sqms
5.	Ladies shirt(sleeveless) made of 100% Ramie Bleached (RFD) woven fabric GSM-92 (Tolerance Plus or Minus 10%), Style No: 42JW190	6550 Nos	100% Ramie Bleached (RFD) woven fabric GSM-92 (Tolerance Plus or Minus 10%),	9825 Sqms

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6.	Ladies shirt(sleeveless) made of 100% Ramie Bleached woven fabric GSM-92 (Tolerance Plus or Minus 10%), Style No: 42JW190	100% Ramie Bleached woven fabric GSM-92, (Tolerance Plus or Minus 10%).	
7.	Ladies Tunic made of 98% Tencel,2% Spandex Dyed Woven Fabric GSM-190+-10%, Style No.WTP030761, WTP030762, WTP030764.	98% Tencel,2% Spandex Dyed Woven Fabric GSM-190+- 10%.	36720 Sqms

The GSM should match in export import items. The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

#### (11)

Case No.75	M/s. Orient Craft Ltd., Gurgaon.
NC 07/16 dt. 21.05.2015	F.No. 01/84/171/195/AM-15/DES-V
Fixation of input output no 20.01.2014.	rms against Annual Advance Authorisation No.0510376607 dated

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that the applicant firm has not submitted the justification of export and import and sample of the export product called for the firm on 15.05.2015. The Committee, decided to call the applicant firm for personal hearing before NC alongwith sample of the export product, all relevant export documents, complete justification and technical person to explain the case. The case stands for re-listing on 11.06.2015.

### (12)

Case No.76	M/s. SAS International, Gurgaon.
NC 07/16 dt. 21.05.2015	F.No. 01/84/171/062/AM-15/DES-V
Fixation of input output no 19.10.2012.	orms against Annual Advance Authorisation No.0410140594 dated

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that in this case applicant firm have failed to furnish the information/documents called for by NC in its meeting held on 26.03.2015, in absence of which, the requirement of inputs cannot be computed. Hence, Committee was constrained to reject the case.

RLA may take suitable consequential action accordingly.

#### (13)

Case No.77 M/s. Chelsea Mills, Gurgaon.			
NC 07/16 dt. 21.05.2015	F.No. 01/84/171/124/AM-15/DES-V		
Fixation of input output no	orms against Annual Advance Authorisation No.0510389084 dated		

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**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to re-fix the Advance Authorization issued in this case as detailed below:-

S.No	Export item	Export Qty	Import item	Qty allowed	l/pc
95A	100% Cotton Denim girls full length flared shirt dress (for tall &fat) (StyleNo211200)	1pc	100% Cotton Denim fabric GSM 220±10%.	3.08 mtrs.	sq.
			70% polyester 30% cotton dyed lining fabric, GSM 110 $\pm$ 10%.	0.35 Sqm	
			Security Sensor Tags	01 Set	
96A	100%Cotton Denim printed infants & girls	1pc	100%Cotton Denim printed fabric, GSM-203+-10%	1.48 Mtrs.	sq.
	long romper (Style No.		Snap Fastener	03set	
	196742)		Security Sensor Tags	01 Set	
97A	68% cotton 32% Linen Chambray /Denim Girls Long Full Length shirts	1 pc	Chambrey / Denim fabric mtrs		sq.
	(For fat&tall) (Style No. 211202)		100% Cotton Chambray /Denim fabric 170±10%.	0.35sq. mtrs.	
			Security Sensor Tags	01 Set	
98A	68% cotton 32% Linen	1 pc	68% cotton 32% Linen	2.79	sq.
	Chambray /Denim Girls full length Shirts/Dress(For fat & tall) Style No. 211207		Chambray /Denim fabric <b>GSM</b> 170 ± 10%.	mtrs.	
			100% Cotton Chambray /Denim fabric 170±10%.	0.22 mtrs.	sq.
			Security Sensor Tags	01 Set	
99A	68% cotton 32% Linen Chambrey /Denim Infants Flared Tank Top with	1pc	0.94 mtrs.	sq.	
	Dyed Lining (Style No. 408171)	1	100% Cotton Chambray /Denim fabric 170±10%.	0.16 mtrs.	sq.
			100% cotton dyed lining fabric GSM $85 \pm 10\%$ .	0.16 mtrs.	sq.
			Security Sensor Tags	01 Set	
100 A	100% cotton Denim / Chambrey Infants top (Style No. 412090)	1 pc	100% cotton Denim/chambray fabric GSM 153 ±10%.	1.28 mtrs.	sq.
			Snap Fastener	04set	
			Security Sensor Tags	01 Set	
101 A	68% cotton 32% Linen Chambrey /Denim Infants & girls Flared Top (Style	1pc	68% cotton 32% Linen Chambray /Denim fabric <b>GSM</b> 170 +- 10%.	1.18 mtrs.	sq.
	No. 408261)		Security Sensor Tags	01 Set	

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102 100% Cotton Denim girls A Drop Waist flared denim	1pc	100% cotton Denim fabric GSM 220 ±10%.	GSM 2.28 s mtrs		
	dress (for tall &fat) (StyleNo211210		100% cotton Dyed fabric GSM 105 ±10%.	0.20 mtrs	sq.
			Security Sensor Tags	01 Set	
103 100% cotton denim infants A & girls easter dress with Diaper ( Style No. 196763)	1pc	100% cotton Denim fabric GSM 220±10%	1.08 sq. mtrs.		
	Diaper (Style No. 196763)		100% Cotton Dyed Lining Fabric GSM 105 ±10%.	0.30 Sq	ms
			Security Sensor Tags	01 Set	
104 A		1pc	99% cotton 1 % Spandex <b>Denim</b> fabric GSM 170±10%.	0.99 mtrs	sq.
			70% polyester 30% cotton Dyed lining fabric GSM 110 ±10%.	0.30 mtrs	sq.
	474701)		Security Sensor Tags	01 Set	
			Snap Fastener	01 Set	

The GSM should match in both import and export. The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

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Case No.78	M/s. Chelsea Mills, Gurgaon.		
NC 07/16 dt. 21.05.2015	F.No. 01/84/171/171/AM-15/DES-V		
Fixation of input output no 25.06.2014.	orms against Annual Advance Authorisation No.0510389084 dated		

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to re-fix the Advance Authorization issued in this case as detailed below:-

S.No	Export item	Export Qty	Import item	Qty allowed/ pc
1	68% Cotton 32 % Linen Denim/ chambrey infants / girls low waist full dress	1pc	68% Cotton 32 % Linen Denim/ chambrey fabric GSM 170 ±10%	1
	with 100% cotton dyed lining fabric diaper (StyleNo414345)		100% cotton dyed lining fabric GSM 80 ±10% Security Sensor Tags	0.30 Sq. Mtrs. 01 Set
2.	68% Cotton 32 % Linen Denim/ chambrey infants / girls embroidery smoke long dress with 100% cotton dyed lining fabric diaper (Style No. 414316)	1pc	68% Cotton 32 % Linen Denim/chambrey fabric GSM 170±10% 100% cotton dyed lining fabric GSM 80±10%	1.38 sq. Mtrs.

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3.	100% cotton Denim printed with solid denim Girls full length	1 pc	100% Cotton Denim printed fabric GSM 203±10%	1.07 sq. mtrs.
	dress.(Style No. 536023)		100% Cotton Denim GSM 220±10%	0.83sq. mtrs.
			100% cotton dyed fabric GSM 80±10%	0.62sq. mtrs.
			Security Sensor Tags	01 Set
4.	100% cotton Denim printed with solid denim infants and Girls full	1 pc	100% cotton Denim printed fabric GSM 203±10%.	0.90 sq. mtrs.
	length dress with 100% cotton dyed lining fabric diaper (Style No. 414315)		100% Cotton Denim GSM 220±10%.	0.37 sq. mtrs.
			100% cotton dyed fabric GSM 80±10%.	0.65 sq. mtrs.
			Security Sensor Tags	01 Set
5.	100% cotton Denim Printed Girls low waist	1pc 100% cotton Denim printed fabric GSM 203 ±10%		2.57 sq. mtrs.
	full length dresses (Style No. 536024)		70% polyester 30%cotton dyed lining fabric GSM 110 ±10%	0.20 sq. mtrs.
6.	low waist full length	Security Sensor Tags  1pc 100% cotton Denim fabric GSM 220 ±10%		2.47 sq. mtrs.
	dresses (Style No. 211210)		100% cotton dyed lining fabric GSM 105 $\pm$ 10%	0.21 sq. mtrs.
			Security Sensor Tags	01 Set
7.	100% cotton Denim infants & Girls long	1pc	100% cotton Denim fabric GSM 155 ±10%	
	Blouse(Style No. 408286)		Security Sensor Tags	01 Set
8.	100% cotton stripe Denim Girls full length Dress with	1 pc	100% cotton stripe Denim fabricGSM 152 ±10%	2.15 sq. mtrs
	drawsting (Style No. 536026)		Security Sensor Tags	01 Set
9.	100% cotton Denim printed stripe matching	1pc	100% cotton Denim printed fabric GSM 170±10%	3.78 sq. mtrs.
	womens full length dress (Style No. 421510)		Security Sensor Tags	01 Set
10.	100% cotton Denim printed stripe matching	1 pc	100% cotton Denim printed fabric GSM 170±10%	2.09 sq. mtrs
	womens full length Skirts (Style No. 421452)		Security Sensor Tags	01 Set

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11.	100% Cotton Denim matching Printed Girls	1pc	100% cotton Denim printed fabric GSM 160±10%	1.44 sq. mtrs.
	long Full sleeve jackets (Style No.434450).		70% polyester 30%cotton dyed lining fabric GSM 105 $\pm 10\%$	0.35 sq. mtrs
			Security Sensor Tags	01 Set
12. /Chambrey womens	100% cotton Denim /Chambrey womens full	1pc	100% cotton Denim fabric GSM 160±10%	3.89 sq. mtrs.
	length Dress(Style No. 421506)		Security Sensor Tags	01 Set
			Security Sensor Tags	01 Set

The GSM should match in both import and export. The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

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Case No.79	M/s. Maya Exports Corporation, New Delhi.
NC 07/16 dt. 21.05.2015	F.No. 01/84/50/198/AM-15/DES-V
Re-fixation of input output 04.09.2014.	norms against Advance Authorisation No.0510390974 dated

**Decision :** The Committee considered the case as per agenda alongwith other relevant papers and noted that the firm had not submit the justification for enhancement of quantity is not given by the firm. The Committee decided to ask the firm for justify the CAD with sample to enable us to process the matter. A deficiency letter has been issued to firm for the same on 20.04.2015. The firm's reply is not received. Therefore, it was decided to await the same and defer the case for relisting on 18.06.2015.

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Case No.80	M/s. Madura Coats Pvt. Ltd.,			
NC 07/16 dt. 21.05.2015	Part F.No. 01/84/50/728/AM-08/DES-V			
Ratification of input output 13.09.2007.	norms against Advance Authorisation No.3510021639 dated			

**Decision :** The Committee considered the case as per agenda alongwith other relevant papers and observed that in this case applicant firm did not submit the quantity of inputs and copy of licence. The Committee decided to ask the firm for the same to enable us to process the matter. Therefore, it was decided to await the same and defer the case for relisting on 11.06.2015.

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Case No.81	M/s. Bright Choice Overseas, Mumbai.
	F.No. 01/84/50/346/AM-14/DES-V
Ratification of input output	norms against Advance Authorisation No.0310763294 dated

**Decision :** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in

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consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as detailed below:

S. No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Mens Pants made of 100% Nylon Woven Fabrics, GSM-164 (+/- 10%) Width-59" item No ADVP.	1822 Nos.	100% Nylon Woven Fabrics, GSM-164 (+/- 10%) Width-59".	6094.590 Sq.Mtrs.
2.	Mens Shorts made of 100% Nylon Woven Fabrics, GSM-164 (+/- 10%) Width-59" item No ADVS.	700 Nos.	100% Nylon Woven Fabrics, GSM-164 (+/- 10%) Width-59".	1795.500 Sq.Mtrs.
3.	Mens Pants made of 100% Nylon Woven Fabrics, GSM-164 (+/- 10%) Width-59" item No CTP.	300 Nos.	100% Nylon Woven Fabrics, GSM-164 (+/- 10%) Width-59".	1062.000 Sq.Mtrs.
1.	Womens Pants made of 100% Nylon Woven Fabrics, GSM-164 (+/- 10%) Width-59" item No WTP.	400 Nos.	100% Nylon Woven Fabrics, GSM-164 (+/- 10%) Width-59".	1128.000 Sq.Mtrs.
5.	Mens Pants made of 100% Nylon Woven Fabrics, GSM-151 (+/- 10%) Width-58" item No BUSPN.	2750 Nos.	100% Nylon Woven Fabrics, GSM-151 (+/- 10%) Width-58".	7570.200 Sq.Mtrs.
6.	Mens Shorts made of 100% Nylon Woven Fabrics, GSM-151 (+/- 10%) Width-58" item No VUSSN.	725 Nos.	100% Nylon Woven Fabrics, GSM-151 (+/- 10%) Width-58".	1384.025 Sq.Mtrs.

The GSM should match in both import and export. The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

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Case No.82	M/s. Microfiber Corporation Pvt. Ltd., Mumbai.			
NC 07/16 dt. 21.05.2015	F.No. 01/84/50/239/AM-15/DES-V			
Ratification of input output 09.09.2014	t norms against Advance Authorisation No.0310788904 dated			

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case was under examination of DC (MSME) / Office of Regional Textile Commissioner, Noida. The Committee also noted that the firm has represented against the NC decision dated 08.01.2015 and requested to visit their factory by a Team of Technical Officers, if so required, so that they can assess the total actual production wastage @ 18.38% which is genuinely justified. It is also noted that the processing flow chart is not submitted by the firm which required to calculate the quantity of inputs. In view of above, the Committee after deliberation decided to find out precedent, if available. If no precedent is available the firm may be asked to provide processing flow chart and other required documents to justify their higher wastage of 18.38% to Textile Commissioner Office (Shri B.B. Bharti, Jt. Textile Commissioner), Mumbai for further examination.

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